

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1485
ANSWERED ON:16.07.2004
PERMISSION TO STATES FOR MARKET BORROWINGS
Adhalrao Patil Shri Shivaji

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government of Maharashtra and other State Government especially drought hit ones have sent proposals this year for permission to resort to market borrowings to help them to repay the Central Government under the Debt-swap Scheme;
- (b) if so, the details of such proposals received from different State Governments ; and
- (c) the Central Government's response thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) to (c): No, Sir. Central Government, on its own, has allocated additional market borrowings of Rs. 24000 crores to be raised during current year under debt swap scheme as per details annexed.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 1485 FOR ANSWER ON 16TH JULY, 2004 REGARDING PERMISSION TO STATES FOR MARKET BORROWINGS

(Rs. in crores)

Sl. No. States AOMB Allocated under debt
swap scheme during 2004-05

(1) (2) (3)

1	Andhra Pradesh	1476.45
2	Arunachal Pradesh	0.00
3	Assam	412.51
4	Bihar	1067.32
5	Chhatisgarh	266.65
6	Goa	0.00
7	Gujarat	2048.50
8	Haryana	677.49
9	Himachal Pradesh	435.03
10	J&K	320.33
11	Jharkhand	361.30
12	Karnataka	1087.70
13	Kerala	615.13
14	Madhya Pradesh	735.03
15	Maharashtra	3305.96
16	Manipur	0.00
17	Meghalaya	0.00
18	Mizoram	0.00
19	Nagaland	0.00
20	Orissa	691.35
21	Punjab	1280.14
22	Rajasthan	1238.23
23	Sikkim	0.00
24	Tamil Nadu	1231.37
25	Tripura	0.00
26	Uttaranchal	0.00
27	Uttar Pradesh	3448.13
28	West Bengal	3301.38

Total 24000.00